

Central Administrative Tribunal

Principal Bench

O.A. No. 1731 of 2000

(18)

New Delhi, dated this the 22nd January, 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. SHAKAR RAJU, MEMBER (J)

S/Shri

1. Madan Singh,
S/o Shri S.N. Singh
2. Bindeshwari Prasad,
S/o Shri Ram Samugh
3. Shiv Nath
S/o Shri Raghuvir
4. Laxman Singh,
S/o Shri Bala Singh
5. Ram Yagya
S/o Shri Sukh Ram
6. Ram Singh
S/o Shri Gurucharan
7. Raja Ram
S/o Shri Dhan Raj
8. Ram Prare
S/o Shri Kalpuram
9. Naurang Singh
S/o Shri Umrao Singh
10. Tara Chand
S/o Shri Ganesh
11. Rajdhari
S/o Shri Babu Lal
12. Ramjit
S/o Shri Moti Lal
13. Mohan Thakur
S/o Shri Pooaj
14. Ram Bahal
S/o Shri Bipat
15. Balley Ram
S/o Shri Khembu
16. Phirtoo
S/o Shri Sampat .. Applicants

(By Advocate: Shri H.P. Chakravarti)

Versus

2

(19)

1. Union of India through the Chairman, Railway Board, and the Principal Secretary, Government of India, Ministry of Railways, Rail Bhawan, New Delhi-110001.
2. The General Manager, Northern Railway, Baroda House, New Delhi-110001.
3. The Divl. Railway Manager, Northern Railway, Delhi Division, State Entry Road, New Delhi.
4. The Chief Administrative Officer, Construction Organisation, Kashmere Gate, Delhi-110006. . . Respondents

(By Advocate: Shri D.S. Mahendru proxy
counsel for Shri R.L. Dhawan)

ORDER (Oral)

S. R. ADIGE, VC (A)

Shri Chakravarti states that after filing this O.A. certain further developments have taken place. He prays for permission to withdraw the present O.A., with liberty to file fresh O.A. to impugn the subsequent developments also.

2. Permission is allowed. The present O.A. is dismissed as withdrawn, with liberty granted to file fresh O.A. No costs.

S. Raju
(Shankar Raju)
Member (J)

karthik

Adige
(S.R. Adige)
Vice Chairman (A)